

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(IB)/332(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Jitendra B Patel (Chief Manager)
The Sarvodaya Sahakari Bank Ltd
V/s
Sharanam Sarees Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhiren Dave, Adv
For the Respondent :None

ORDER

From the record, it appears that notice is not served upon the respondent and has no acknowledgement of service on record. Applicant not appearing from the beginning. The applicant requested time to serve fresh notice upon respondents.

List for further consideration on 24.06.2024.

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DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)